

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3041
ANSWERED ON:24.04.2012
ISSUANCE OF ALLOTMENT LETTERS BY DDA
Kumar Shri Kaushalendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has issued allotment/demand letters to the successful applicants in the draw held for allotment of all types of flats including HIG flats in various sectors of Dwarka under the recent housing scheme ;
- (b) if so, the detail thereof;
- (c) whether earthquake resistant techniques have been used for laying the foundations of the said flats;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam. DDA has informed that Demand-cum-allotment letters have already been issued by DDA to successful applicants of all types of flats including HIG flats in various sectors of Dwarka under DDA Housing Scheme-2010, except 484 flats of Vasant Kunj D-6 and 217 flats of Sector-18B Dwarka.

(b): The details of the flats in which the Demand-cum-allotment letter have already been issued:-

HIG 2581 flats
MIG 461 flats
LIG 11,193 flats
JANTA 648 flats
Under Expandable Housing Scheme
A Type 267 flats
B Type 109 flats

(c)&(d): Yes, Madam. DDA has informed that this is made as per provisions of IS 1893-2002.

(e) : Doesn't arise in view of reply above.